

(14)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.1167/96

Date of Order: 8.10.96

BETWEEN :

A.V.Omprakash

.. Applicant.

AND

1. The General Manager (Telegraph Traffic),
Hyd. Telecom, Central Telegraph Office,
Secunderabad.

2. Chief Superintendent, Central Telegraph
Office, Hyderabad-1.

3. Chief Supdt. Central Telegraph,
Office, Secunderabad. .. Respondents.

Counsel for the Applicant

.. Mr.P.B.Vijay Kumar

Counsel for the Respondents

.. Mr.N.R.Devraj

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

O R D E R

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.)) (

Heard Mr.P.B.Vijay Kumar, learned counsel for the applicant and Mr.N.R.Devraj, for the respondents.

2. This OA is filed for the following relief:-

To direct the respondents to appoint the applicant as regular Telegraphman and also order all attendant and consequential benefits to the applicant on par with similarly situated persons and pass such other relief or reliefs as this Tribunal may deem fit just and necessary in the circumstances of the case.

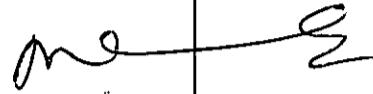
3. After hearing sometime the learned counsel for the applicant submitted that he is withdrawing this OA and file a fresh comprehensive OA. In view of that the applicant is permitted to withdraw this OA.

(15)

.. 2 ..

4. The applicant may take some of the averments made
^{as} ~~in~~ ^{be filed} this OA in the fresh OA, if necessity arises.

5. The OA is dismissed as withdrawn at the admission stage itself. No costs.



(R. RANGARAJAN)
Member (Admn.)

Dated: 8th October, 1996

(Dictated in Open Court)


AM 10.10.96
D.R.G

sd

O.A.NO.1167/96

Copy to:

1. The General Manager, Telegraph Traffic, Hyd. Telecom, Central Telegraph Office, Secunderabad.
2. Chief Superintendent, Central Telegraph Office, Hyderabad-1.
3. Chief Superintendent, Central Telegraph Office, Secunderabad.
4. One copy to Mr.P.B.Vijaya Kumar, Advocate, CAT, Hyderabad.
5. One copy to Mr.N.R.Devraj, Sr.CGSC, CAT, Hyderabad.
6. One copy to Library, CAT, Hyderabad.
7. One duplicate copy.

YLKR

8/14/96
O P/167/96
⑦

Typed By
Compared by

Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

DATED: 8-10-96

ORDER/JUDGEMENT
R.A/C.P./M.A.NO.

in
O.A.NO. 1167/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLKR

II COURT

